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Title: The Minister of State in the Minister of Information and Broadcasting laid a statement regarding status of implementation of the recommendations contained in the 2nd Report of the Standing Committee on Information Technology on Demands for Grants (2009-2010), pertaining to the Ministry of Information and Broadcasting.

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): On behalf of my colleague Dr. S. Jagathrakshakan, I beg to lay the statement on the status of implementation of Recommendations / Observations contained in the Second Report of the Parliamentary Standing Committee on Information & Technology relating to Detailed Demands for Grants (2009-10) concerning the Ministry of Information & Broadcasting in pursuance of direction of the Chairman, Rajya Sabha issued vide Rajya Sabha Bulletin Part-II, dated 28<sup>th</sup> September, 2004.

The Standing Committee on Information Technology (2009-10) was constituted on 31 st August 2009. The Committee considered the Demands for Grants pertaining to Ministry of Information and Broadcasting for the year 2009-10. The Committee took evidence of the representative of the Ministry on 30 October 2009. The Report of the Committee viz. Second Report of the Standing Committee on Information Technology (2009-10) was presented to Rajya Sabha on 16 th December 2009. It contained 29 Recommendations / Observations.

The Action Taken Notes of the Government on all 29 Recommendations / Observations contained in the  $2^{nd}$  Report were forwarded to the Standing Committee on Information Technology on  $08^{th}$  March 2010.

A Statement of the aforesaid Action Taken Notes on the above 29 Recommendations / Observations as contained in the 2<sup>nd</sup> Report of Standing Committee on Information Technology in respect of the Ministry of Information & Broadcasting is laid on the Table of the House.

MADAM SPEAKER: Nothing will go on record.

(Interruptions) … \*